

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1772
ANSWERED ON:03.12.2014
SARADHA CHIT FUND SCAM
Joshi Shri Pralhad Venkatesh;Manjhi Shri Hari

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has sought details of the probe into the Saradha Chit Fund scam after reports indicated that a part of the money was routed to Bangladesh to fund terror activities;
- (b) if so, whether the CBI has come across any such transaction during the probe;
- (c) if so, the details thereof;
- (d) whether during the probe, the Saradha Chief admitted that he paid large sums to several people to influence the case in his favour; and
- (e) if so, the details of the persons to whom the amount was paid and the action the Government has taken in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a): No, Madam.

(b) & (c): The investigation has so far not revealed any such transaction where money was routed to Bangladesh to fund terrorist activities.

(d) & (e): The matter is under investigation.